

आयकर अपीलीय अधिकरण, 'सी' न्यायपीठ, चेन्नई  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**"C" BENCH, CHENNAI**

श्री चंद्र पूजारी, लेखा सदस्य एवं  
श्री चल्ला नागेन्द्र प्रसाद, न्यायिक सदस्य के समक्ष  
BEFORE SHRI CHANDRA POOJARI, ACCOUNTANT MEMBER &  
SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER  
आयकर अपील सं./ **I.T.A. No.2575/Mds/2014**  
(निर्धारण वर्ष / Assessment Year : 2009-2010)

M/s. Kikani Exports P. Ltd,  
104, West Periyasamy Road,  
R.S. Puram,  
Coimbatore 641 002.

The Deputy Commissioner of  
Income Tax,  
Company Circle I (3),  
Coimbatore.

[PAN:AABCK 4784H]

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से / Appellant by : Shri. A.S. Sriraman, Advocate  
प्रत्यर्थी की ओर से / Respondent by : Shri. N. Rengaraj, IRS, CIT.

सुनवाई की तारीख/Date of hearing : 16.04.2015

घोषणा की तारीख /Date of Pronouncement : 16.04.2015

**आदेश / O R D E R**

**PER CHANDRA POOJARI, ACCOUNTANT MEMBER**

This appeal filed by assessee is directed against the order of the  
Commissioner of Income Tax-I, Coimbatore, passed u/s.263 dated  
06.12.2013.

2. At the time of hearing, the Id. Counsel made an endorsement that the assessee is not interest in prosecuting this appeal. Considering the prayer of the Id. counsel, we are inclined to dismiss the appeal as not pressed.

3. In result, the appeal of the assessee in ITA No.2575/Mds/2014 is dismissed.

Order pronounced in the open court at the time of hearing on Thursday, the 16<sup>th</sup> day of April, 2015 at Chennai.

Sd/-

(चल्ला नागेन्द्र प्रसाद )

(CHALLA NAGENDRA PRASAD)

न्यायिक सदस्य/ JUDICIAL MEMBER

चेन्नई/Chennai.

दिनांक/Dated:16.04.2015.

**KV**

आदेश की प्रतिलिपि अग्रेषित/Copy to: 1. अपीलार्थी/Appellant 2.प्रत्यर्थी/ Respondent 3. आयकर आयुक्त (अपील)/CIT(A) 4. आयकर आयुक्त/CIT 5. विभागीय प्रतिनिधि/DR 6. गार्ड फाईल/GF.

Sd/-

(चंद्र पूजारी )

(CHANDRA POOJARI)

लेखा सदस्य/ ACCOUNTANT MEMBER